

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5336-5340/2005

SIDDHARTH CONSTURCTION & ORS.

Appellant(s)

VERSUS

D.T.VORA & ORS.

Respondent(s)

(with office report for direction)

Date : 13/07/2015 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s) M/s. Parekh & Co. (Not present)

For Respondent(s) Mr. Jay Savla, AOR
Ms. Renuka Sahu, Adv.
Mr. Ravi Mishra, Adv.

Ms. Bina Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Perused office-report dated 10th July, 2015.

Inspite of fresh notice being issued to the appellants by this
Court dated 02.07.2015, even today none appears on behalf of the
appellants.

Since the appellants have not appeared before this Court on
number of occasions and even today, we direct that the amount
which is lying in the Suitor's Fund Amount may be released to the

Supreme Court Legal Services Committee.
Signature Not Verified

Digitally signed by
Gulshan Kumar Arora
Date: 2015.07.14
16:49:45 IST
Reason:

(R.NATARAJAN)
Court Master

(SNEH LATA SHARMA)
Court Master